

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 53**

**IA 754/2022 In C.P. (IB)/1632(MB)2019**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 05.04.2024**

NAME OF THE PARTIES:      **VISTRA ITCL INDIA LIMITED V/s SATRA**  
**PROPERTIES INDIA LIMITED**

Section 7 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

**IA No. 754/2022 -**

1. Mr. Pulkit Sharma, Advocate a/w Mr. Varun nathani, Advocate i/b Mr. Amit Tungare, Advocate appeared for the RP.
2. Mr. Rohit Gupta, Advocate a/w Ms. Gayatri Mohite, Advocate i/b Parinam Law Associates appeared for the Respondent no. 1.
3. Mr. B. K. Gala, Advocate appeared for the Respondent no. 2 to 5.
4. Learned Counsel for the Applicant is directed to serve amended copy to the Respondent.
5. List this matter on **29.04.2024** for hearing.

**Sd/-**

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**